

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV) : (a) to (d) Yes, Sir. The levy sugar is sold through the Public Distribution System (PDS) at lower than the market price so that it may remain affordable. The Issue Price of the sugar sold under PDS is the same throughout the country. To avoid distortion in this price structure levy of local taxes and duties was treated as inadmissible w.e.f. 1.4.89, and State Governments were informed of this decision. On account of this, the Central Government has not allowed allowance on actual road transportation charges in respect of lifting of levy sugar under Levy Sugar Price Equalisation Fund Scheme.

[Translation]

Census

4064. PROF. PREM SINGH CHANDUMAJRA :
SHRI K.C. KONDAIAH :
DR. CHINTA MOHAN :
SHRI G.M. BANATWALLA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government have decided to conduct next census in the country at the end of the century;

(b) if so, the details thereof;

(c) if not, the time by which the next census is likely to be taken;

(d) whether information relating to various castes of the citizens of the country would also be collected during the census;

(e) if so, the details thereof; and

(f) whether caste-based data of citizens were collected during the previous census?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) No, Sir.

(b) Does not arise.

(c) The next population census in the country is due in Feb-March, 2001.

(d) No such decision has been taken.

(e) Does not arise.

(f) No caste-based data of citizens were collected since the 1951 census.

However, the data on Scheduled Castes and Scheduled Tribes were collected.

Construction of Child Home

4065. SHRI KANTILAL BHURIA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) whether the Government have received a proposal for construction of a child home from the Government of Madhya Pradesh;

(b) if so, the details thereof; and

(c) the time by which the Government will accord approval to the State?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) Yes, Sir.

(b) and (c) During 1997-98, the Ministry had received from Madhya Pradesh Government proposals for construction of 7 Observation Homes (for girls) and 2 Juvenile Homes under the scheme of Prevention and Control of Juvenile Social Maladjustment. However, on account of unspent amount lying with the State Government from previous years releases fresh grants could not be released. In addition the Government had also been requested to furnish certain clarifications.

[English]

Demand and Supply of LPG

4066. SHRI AMAR PAL SINGH :
DR. M.P. JAISWAL :
SHRI SADASHIV RAO DADOBBA MANDLIK :
SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI VITHAL TUPE :
SHRI SANDIPAN THORAT :
SHRI RAMDAS ATHAWALE :

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the estimated production and consumption of LPG in the country during each of the last three years;

(b) the estimated demand of LPG for the current year and for the next three years alongwith the demand and supply position both for domestic and commercial purposes during each of the last three years, State-wise;

(c) the norms prescribed by the Government to estimate the shortage of LPG;

(d) the areas in which shortages has been reported during each of the last three years; and